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SLP(Crl.)No. 4787 OF 2003  
ITEM No.46

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 4787/2003

(From the judgement and order dated 21/08/2003 in CRLA 341/88  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

FATEH CHAND

Petitioner (s)

VERSUS

STATE OF HARYANA

Respondent (s)

( With Appln(s). for bail )  
( With Office Report )

Date : 08/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s) Mr. Mohit Saroha, Adv.  
Mr. Kapil Dev Singh, Adv.  
Mr. S.K. Verma, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.

(S. Thapar)  
PS to Registrar

(V.P. Tyagi)  
Court Master